GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI HEALTH & FAMILY WELFARE DEPARTMENT 9th LEVEL, A-WING, DELHI SECRETARIAT, IP ESTATE, NEW DELHI-110 002 Ph: 011-2339 2017; e-mail: pshealth@nic.in

No.439/DGHS/PHW-IV/COVID-19/HRH/NDMC/2020/posseyhtw/2026/-20320Date: 13/10/2020

ORDER

Whereas in view of the surge in COVID cases, Bara Hindu Rao Hospital was declared as a designated COVID-19 Hospital vide order dated 14/06/2020.

And whereas a request has been received from the Commissioner, North Delhi Municipal Corporation for converting the Bara Hindu Rao Hospital to Non-COVID Hospital.

And whereas the matter has been examined and in view of the low average bed occupancy of the Hospital and request received from the NDMC, Bara Hindu Rao Hospital is hereby removed from the list of designated COVID-19 hospital with immediate effect.

This issues with the approval of Hon'ble Minister (Health & FW), GNCTD.

(Vikram Dev Dutt)

Pr. Secretary (Health & FW)

To

- 1. Commissioner, North Delhi Municipal Corporation
- 2. Medical Superintendent, Bara Hindu Rao Hospital

No.439/DGHS/PHW-IV/COVID-19/HRH/NDMC/2020/prseyffw/20261-20320Date: 13/10/2020 Copy to:-

- 1. Addl. CS(Services)/Nodal Officer (COVID), GNCT of Delhi
- 2. Secretary to Hon'ble Lt. Governor, Delhi
- 3. Pr. Secretary (Revenue), GNCT of Delhi
- 4. Pr. Secretary (UD), GNCT of Delhi
- 5. Secretary (Health & FW), Govt. of NCT of Delhi
- 6. Addl. Secretary to Hon'ble Chief Minister, Delhi
- 7. Secretary to Hon'ble Minister of Health, Delhi
- 8. OSD to CS, GCT of Delhi
- 9. Director, DGHS, GNCT of Delhi
- 10. All MSs/MDs/Directors of Hospitals under H&FW, GNCT of Delhi
- 11. All CDMOs under DGHS

(Vikram Dev Dutt)
Pr. Secretary (Health & FW)